

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST (2) DATED 05.05.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 417 of 2022	Sandeep Sood Vs. Seitz GmbH & Ors.	Ritesh Khatri	Swapnil Gupta-R1 Swarlipi Deb Roy R. K. Gupta-R2

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**By order of Hon'ble Chairperson
-sd/-
Registrar**